

**FIR No. 271/17
PS Anand Parbat
State Vs. Deepa & Ors.
Case No. 613/2019**

07.08.2020

Matter is taken up through Cisco Webex.

Present: None.

Matter is at the stage of arguments on charge.

Let notice be issued to all the accused persons for
06.11.2020 for arguments on charge.

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KUMAR
Date: 2020.08.07 13:22:51 +05'30'
[RAKESH KUMAR-II]
MM-05(West)/THC/Delhi:07.08.2020

**FIR No. 270/17
PS Anand Parbat
State Vs. Harish
Case No. 7799/17**

07.08.2020

Matter is taken up through Cisco Webex.

Present: None.

Matter is at the stage of evidence.

Keeping in view the directions of Hon'ble High Court,
matter is adjourned for 06.11.2020.

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KUMAR Date: 2020.08.07
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[RAKESH KUMAR-II]
MM-05(West)/THC/Delhi:07.08.2020

FIR No. 118/18
PS Anand Parbat
State Vs. Vinod
Case No. 3936/18

07.08.2020

Matter is taken up through Cisco Webex.

Present: None.

Let notice be issued to accused persons for **06.11.2020** for arguments on charge.

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[RAKESH KUMAR-II]
MM-05(West)/THC/Delhi:07.08.2020